effect from September, 2017 or from subsequent months of selection of the Athletes whichever is later. The NSDF has released so far a sum of ₹ 314.50 Lacs towards OPA to 175 Athletes under TOP Scheme for the period from September to December 2017.

Annual sports festival in Manipur

1918. SHRI K. BHABANANDA SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware that an annual sports festival is organised in Manipur in March every year which helps immensely in nurturing sports talents and popularity;
- (b) whether it is also a fact that the State has developed abundant human resources in the field of sports and the festival is one of the biggest contributing factors for such a sports ambience in the State;
- (c) whether Government would consider to extend support to the organizers of such sports festivals, through any scheme or programmes; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) It has been ascertained from Government of Manipur that Annual sports festivals/ competitions are conducted by various local clubs/Non Government Organisations (NGOs)/other organisations during Yaoshang Festival (Holi Festival) which normally falls in the month of March. Yaoshang Festival is celebrated for five days in the valley districts of Manipur. It has its own ethno-heritage origin and it features mainly on gaiety and extravaganza.

- (b) Local clubs/NGOs/organisations/associations in the State have been taking active part in development of games and sports in the State. Organisation of sports festivals/competitions during the Yaoshang Festival has helped in taking the sports movement in Manipur to a greater height.
- (c) and (d) Organization of sports festivals/competitions during the Yaoshang Festival is done without the support from the State Government except for providing sports materials to some local clubs/NGOs/organisations/associations. Under the Khelo India Scheme assistance for supporting Traditional and Rural Games is considered on a case to case basis.

Criminalising of drug use in sports

1919. PROF. M.V. RAJEEV GOWDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of Indian athletes who have tested positive for drug use, sportwise during the last two years;

- (b) whether Government plans to bring out a legislation criminalising doping in sports;
 - (c) if so, the details thereof;
 - (d) if not, the reasons therefor;
- (e) whether Government has a rehabilitation plan available for sports-persons recovering from drug abuse;
 - if so, the details thereof; and
 - (g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) The number of athletes reportedTor the presence of prohibited substance in their dope samples collected by National Anti Doping Agency (NADA) for the years 2015 & 2016 are 110 & 67 respectively.

- (b) and (c) The matter is under consideration.
- (d) In view of (b) and (c) above, does not arise.
- (e) and (f) No, Sir. There is no such rehabilitation plan available for sports-persons recovening from drug abuse.
- (g) Government of India is committed to eradicate the doping menace in Sports. To eradicate the menace of doping, NADA in association with all participating stakeholders regularly conducts anti doping awareness programmes. Further to broaden the outreach programme, Government of India had decided to establish five (5) Regional Centres in the financial year 2015-16 to increase the anti-doping education and awareness at all levels of sports in the country. So far, one Regional Centre has already been established.

CSR funds for promotion of sports in rural areas

1920. SHRI K.C. RAMAMURTHY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that funding by corporates towards sports is negligible, if so, the reasons therefor;
- (b) the details of corporate and private funding to sports during the last three years, year-wise, State-wise and sector-wise;
- (c) whether the Ministry proposes making it mandatory to spend a part of Corporate Social Responsibility (CSR) funds for promotion of sports in rural areas of the country; and
 - (d) if not, the reasons therefor?